

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Writ Petition(s)(Civil)
TRAINED NURSES ASSOCIATION OF INDIA

No(s).527/2011
Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 27/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)

Mr. Romy Chacko, AOR

For Respondent(s)
UOI

Mr. Tushar Mehta, ASG
Ms. Pinky Anand, ASG
Mr. Ajay Sharma, Adv.
Mr. Ajay Kumar Singh, Adv.
Ms. Kiran Bhardwaj, Adv.
Mr. S.S. Rawat, Adv.
Mr. M.P. Gupta, Adv.
Ms. Sunita Sharma, Adv.
Mr. S.W.A. Qadri, Adv.
Mr. Zaid Ali, Adv.
Mr. D.S. Mahra, Adv.
Ms. Sushma Suri, AOR

Indian Nursing Council

Mr. V.S.R. Krishna, Adv.
Mr. Manu Chaturvedi, Adv.
Mr. Sankara Kausik, Adv.
Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the Indian Nursing Council says that he will file an affidavit within four weeks. Rejoinder be filed thereafter.

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2015.11.30

List the matter on 29th January, 2016.

17:13:06 IST
Reason:

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER